

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1869
TO BE ANSWERED ON 10.12.2015**

REPLACING STREET LIGHTS WITH LED BULBS

1869. SHRI RAJENDRA AGRAWAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether there is any proposal to replace all street lights of the country with LED bulbs;**
- (b) if so, the details thereof;**
- (c) whether any funds for implementation of the said programme have been allocated for States;**
- (d) if so, the details thereof along with the details of funds so far released and utilized, State-wise; and**
- (e) the time by which the targets of the said programme will be achieved?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) & (b) : The Hon'ble Prime Minister launched the Street Lighting National Programme (SLNP) on the 5th January, 2015 to convert all the conventional street lights with smart and energy efficient LED street lights. Energy Efficiency Services Ltd (EESL) has been designated as the nodal agency for the execution of this National level initiative.

Details about the national level initiative is detailed as under:

No of street lights to be replaced	3.5 crore (approx.)
Expected annual energy savings	9000 million KWh (approx.)
Expected reduction of installed street light load	1500 MW (approx.)
Estimated capital investment(excluding O&M)	Rs. 35,000 crore (approx.)
Annual estimated greenhouse gas emission reductions	6.2 million tonnes of CO₂ (approx.)

About 303 Urban Local Bodies (ULBs) from various states across country have enrolled for SLNP and LED street light installation in 23 ULBs have been completed in the States of Rajasthan, Andhra Pradesh and Tripura. As of 30th November, 2015, about 4.71 lakh LED street lights have been installed.

EESL Service Model for SLNP: EESL replaces the conventional street lights with LEDs at its own costs (without any need for municipalities to invest) and the consequent reduction in energy and maintenance cost of the municipality is used to repay EESL over a period of time. The contracts that EESL enters into with Municipalities are of 7 years duration where it not only guarantees a minimum energy saving but also provides free replacements and maintenance of lights at no additional cost to the municipality. The service model enables the municipalities to go in for state of the art street lights with no upfront capital cost and repayments to EESL are within the present level of expenditure. Thus, there is no additional revenue expenditure required to be incurred by the municipality for change over to smart and energy efficient LED street lights.

(c) & (d) : As indicated in the answer above, EESL implements the projects on commercial basis without any recourse to Central or State Government funding. The investments made by EESL in replacement of street lights are recovered over the project period through savings of energy and maintenance cost.

(e) : Target is to replace 3.5 crore street lights in the country with LED by March, 2019.
